

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:362

ANSWERED ON:20.12.2011

INTELLIGENCE AGENCIES

Patil Shri Sanjay Dina ;Tewari Shri Manish

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the present status of setting up of National Intelligence Grid (NATGRID) and the National Counter Terrorism Centre (NCTC);
- (b) the roles and functions assigned to NCTC, NATGRID and Intelligence Bureau (IB), separately;
- (c) whether the Government has taken note of certain apprehensions expressed over setting up of NCTC and if so, the details thereof;
- (d) whether any mechanism exists to ensure coordination amongst NATGRID, NCTC and IB and ensure clear cut responsibilities, functions and roles to these organisations; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 362 FOR 20-12-2011

(a): NATGRID has been set up as an attached Office of the Ministry of Home Affairs (MHA) with effect from 1.12.2010. Further, Cabinet Committee on Security (CCS) has "in-principle" approved the Detailed Project Report (DPR) of NATGRID on 06.06.2011. Planning Commission has also accorded its 'In Principle' approval to the project on 8th July, 2011, as a 'Central Plan Scheme' under MHA from 2011-12. Work on the foundation and the first Horizon of NATGRID is in progress. However, no final decision has been taken on the constitution and structure of the proposed National Counter Terrorism Centre (NCTC).

(b): NATGRID has been set up with an aim to link data bases which would be an input in combating terrorism. It intends to create a facility that improves India's capability to counter internal security threats. The IB is responsible for collecting, collating and disseminating Intelligence having a bearing on national security and protection of the Constitution. No final decision has been taken on NCTC.

(c): The Government undertakes detailed consultation before arriving at important decisions.

(d)to (e): The Multi-Agency Centre in the Intelligence Bureau has been strengthened and re-organised to enable it to function on 24x7 basis. An executive order has been issued on 31-12-2008, under which Multi-Agency Centre (MAC), under the Intelligence Bureau (IB), has been obliged to share intelligence with all other agencies, including agencies of the State Governments, Union territories. Likewise, all other agencies have been obliged to share intelligence with MAC. As a follow up of the above Order, 24X7 Control Rooms have been set up at MAC at New Delhi and at the Subsidiary Multi Agency Centres (SMACs) at State Level and at Headquarters of Intelligence wings of other agencies to ensure timely sharing of information and better coordination between intelligence agencies. Regular meetings of the agencies are also conducted for sharing emergent inputs and further follow up of the same. It is mandatory for all member agencies to share information and act on the shared inputs.